

ITEM NO.14

VIRTUAL COURT NO.4

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No(s).7104/2020

(Arising out of impugned final judgment and order dated 29-04-2019 in CRLA No.4902/2004 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

YOGESH ALIAS LALLU

Respondent(s)

(FOR I.R. and IA No.39359/2020-CONDONATION OF DELAY IN FILING and IA No.39360/2020-EXEMPTION FROM FILING O.T.)

Date : 26-05-2020 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH**

For Petitioner(s)

**Mr. Ravindra Raizada, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR**

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Exemption from filing O.T. is granted.

Delay condoned.

Issue notice.

**(MEENAKSHI KOHLI)
AR-CUM-PS**

**(RENU KAPOOR)
COURT MASTER**